

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/76(CHE)/2022

**NAME OF THE PETITIONER** : KMP Spinners Pvt Ltd

**NAME OF THE RESPONDENT(S)** : Vanipriya Textiles Pvt Ltd

**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Ld. PCS Mr. A.S. Satish Kumar for the Petitioner. Ld. Counsel Mr. Jerin Asher Sojan for the Respondent.

In this case during the earlier hearing on 07.03.2024 the Applicant was directed to file certain documents to establish the veracity of the financial transaction between the parties. The Applicant has e-filed the same yesterday and served the copy to the Respondent. The Respondent sought one week time to respond. Time allowed.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **01.07.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk